

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-BA-55/2020)**

Sunil Kumar

...Applicant

Vs

Asst. Director, Enforcement  
Directorate, Panaji Zone Office.

...Respondent.

Shri S. Khandeparkar and Shri R. Desai, Advocates for the applicant.

Shri S. Samant, Advocate for the respondent.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:4<sup>th</sup> November, 2020.**

PC.

Let the matter stand over to 7.11.2020.

In the meanwhile, the Registry to accept the document the learned standing counsel for the respondent has given in sealed cover.

**DAMA SESHADRI NAIDU, J.**

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